NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/404/ (IB)/2017

NAME OF THE PETITIONER(S)

: BIO RESIDUE ENERGY TECHNOLOGY PVT LTD

NAME OF THE RESPONDENT(S)

: VELAN HOTEL LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. VIDHYASHANKAR

N. R. VISAYKUMAR

Could for Petitioner

7.1

2. CI, VENKATESWARANI Rep. B. RAUIRAJA

Coused for Respendent

ORDER

Proxy representing counsel for petitioner present and stated that the counsel on record could not attend before this Bench due to ill health. He prayed time for his submissions. Counsel for respondents present and filed counter and furnished copy of the same to the other side. For hearing submissions of both the sides, time extended at request. Put up on 10.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)